456

WRITTEN ANSWERS TO QUESTIONS

IMPORT OF RAW SILK

- I. SHRI KRISHNA MOORTHY RAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the quantity of raw silk imported into India from different countries during the years 1950 and 1951; and
- (b) the quantity for which import licences have been issued for the year 1952?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR):

- (a) 1950 . . 7,12,696 lbs. 1951 • . 12,14,644 lbs.
- (b) Licences are issued in terms of value only and the value of import lic ences for the raw silk issued upto March 1952 for the current licensing period (January—June 1952) amounts to Rs. 13,26,496. The quantity would be roughly 60,000 lbs.

PROTECTION TO SILK INDUSTRY

- 2. Shri KRISHNA MOORTHY RAO: Will the Minister for Commerce and Industry be pleased to State:
- (a) whether Government are aware that the Tariff Board recommended pro tection, to the Indian silk industry ?
- (b) If so, what action has been taken to implement the same ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The Government have already issued a Gazette Notification containing protection till the end of 1952.

IMPORT LICENCES FOR SILK

3. SHRI KRISHNA MOORTHY RAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government are aware that the silk seminar organised by the Government of Mysore unanimously recommended a central import and distribution system with a view to pool local and foreign silk; and
- (b) what action has been taken by Government to implement the same?

THE DEPUTY MINISTER FOR COMMERCE ASD INDUSTRY {'SHRI D. P. KARMARKAR): (a) Yes.

(b) The recommendation in question was submitted to Government in a modified form by the Standing Committee of the Central Silk Board. The modified recommendation was mainly to the effect that import licences for raw silk should be granted only on the recommendation of State Governments. The present licensing procedure largely meets this modified re-, commendation and Government have informed Secretary, Central Silk Board accordingly.

FOREIGN COMPANIES IN INDIA

- 4. SHRI KRISHNA MOORTHY RAO: Will the Minister for Finance be pleased to state:
- (a) the number of foreign companies registered in India;
 - (b) the total capital invested; and
- (c) the purpose and nature of their undertakings?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a), (b) and (c). The information is being collected and will be placed on the Table of the House as soon as possible.

PERSONS DISPLACED ON ACCOUNT OF HIRAKUD DAM CONSTRUCTION

5. SHRI S. MAHANTY: Will the Minister for PLANNING & IRRIGATION and POWER be pleased to state:

- (a) whether Government are aware that the assurances of land for land 1 and house for house were held out to I the displaced persons in Sambalpur, on account of the Hirakud Dam Construction;
- (b) the total number of persons displaced on account of the Hirakud Dam Construction;
- (c) the total number of applicants claiming compensation;
- (d) the total number of applications disposed of so far; and
- (e) the total amount of betterment levy which the Government propose to realise from such areas of Sambalpur District as are likely to be benefited by the Dam?

THS MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI GULZARI LAL NANDA): (a) to (e). The information is being collected from the Government of Orissa and will be laid on the Table of the House when it is received.

IMPORT OF RAW SILK

- 6. SHRI M. VALIULLA: Will the Minister for COMMERCE and INDUSTRY be pleased to state:
- (a) whether the Government of India had allowed the import of silk from foreign countries to India during the years 1950-51 and 1951-52; and
- (b) what was the effect of it on the silk industry in India?
- THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) Presumably the hon. Member is referring to raw silk. If so, the answer is yesj
- (b) Import of raw silk has not affected the local silk industry adversely.

NEW RAILWAY LINES

- 7. SHRI M. VALIULLA: Will the Minister for RAILWAYS AND TRANSPORT be pleased to state:
- (a) what are the new Railway lines opened from 1948 to uptodate, and
- (b) what was the amount spent on such Railway expansion?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): (a) The following new Railway lines have been opened to traffic since the year 1948:

- (1) Mavli Jn.—Bada Sadri Line, Western Railway.
- (2) Rupar—Nangal Line, Northern Railway.
- (3) Hadgaon—Adilabad Section, Central Railway.
- (4) Dahinsara—Malia Branch, Western Railway.
- (5) Sanganer Town—Diggi Section, Western Railway.
- (6) Kanalus—Gop Extension, Western Railway.
- (7) Assam Rail Link, North Eastern Railway.
- (8) Arantangi—Karaikudi Section, Southern Railway.
- (9) Mukerian—Pathankot Section, ' Northern Railway.
- (b) The information is not readily available, and will be laid on the Table of the House in due course.

AMOUNTS RECEIVED FROM ASSAM

8. Dr. S. K. BHUYAN: Will the Minister for Finance be pleased to state the amounts received under each of the following heads from the State of Assam during the last four years viz., 1948-49) 1949-5°) 1950-51 and 1951-52: